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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on: 07.01.2015

+ **ITA 582/2008**

THE COMMISSIONER OF INCOME TAX XIII

..... Appellant

Through Mr. Ruchir Bhatia, Mr. Rohit Madan
and Ms. Suruchi Aggarwal, Advs.

versus

RADHEY SHYAM BANSAL

..... Respondent

Through Mr. Salil Kapoor, Mr. Vikas Jain and
Mr. Sanat Kapoor, Advs.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 07.01.2015 in ITA
No.578/2008 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

R.K.GAUBA
(JUDGE)

JANUARY 07, 2015

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